

12

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**T.P. No. 85/NCLT/AHM/2017 (New)  
Gujarat High Court C.P. No. 182/2006 in C.A. No. 313/2006 (Old)**

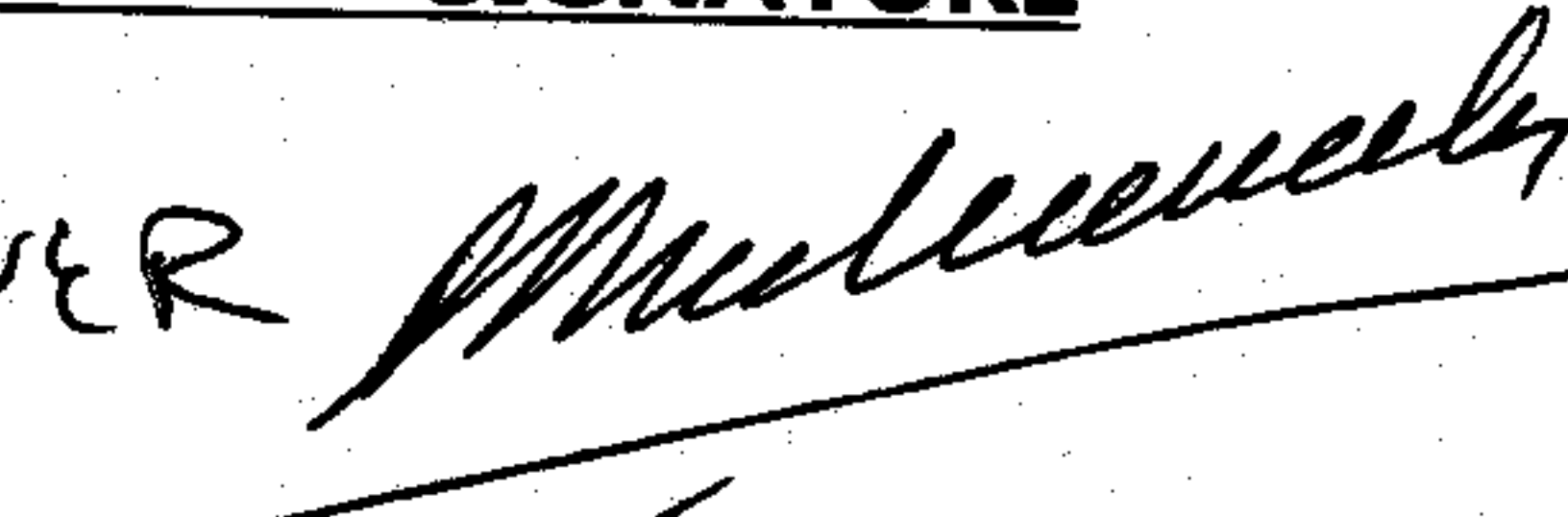
**Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL  
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.04.2018**

Name of the Company: Sunish Chandrakant Parekh.  
V/s  
Gujarat Investment Trust Ltd.

Section of the Companies Act: Section 391-394 of the Companies Act, 1956

**S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE**


1. PAVAN S. GODIAWALA ADVOCATE PETITIONER   
2.

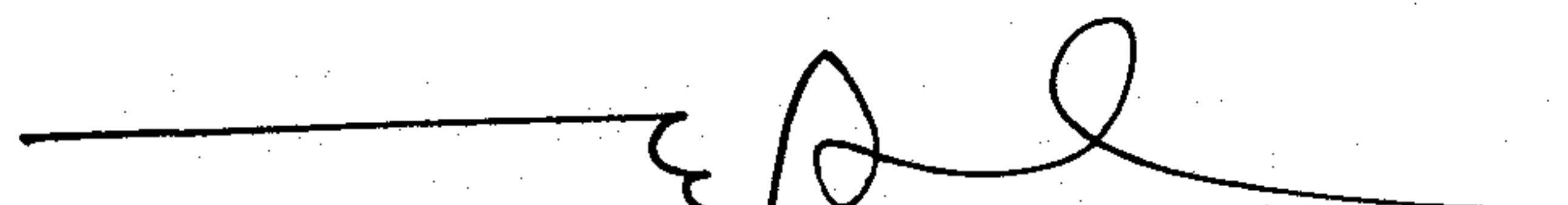
**ORDER**

Learned Advocate Mr. Pavan Godiawala present for the Petitioner. None present for the OL. None present for the RD.

A notice be issued to the Learned Assistant Solicitor General, OL and RD informing the date of hearing.

List the matter on 07.05.2018.

  
**MANORAMA KUMARI  
MEMBER JUDICIAL**

  
**HARIHAR PRAKASH CHATURVEDI  
MEMBER JUDICIAL**

Dated this the 02nd day of April, 2018.